

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).26064-26069/2024

[Arising out of impugned final judgment and order dated 17-10-2024 in CAC No.14/2024 17-10-2024 in CAC No.15/2024 17-10-2024 in CAC No.16/2024 17-10-2024 in CAC No. 17/2024 17-10-2024 in CAC No.18/2024 17-10-2024 in CAC No. 19/2024 passed by the High Court of Kerala at Ernakulam]

V. VENU & ORS.

Petitioner(s)

VERSUS

ST. MARYS ORTHODOX CHURCH (ODAKKALI PALLI) & ORS. Respondent(s)  
(IA No. 5774/2025 - MODIFICATION OF COURT ORDER)

Date : 29-01-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Mr. Kapil Sibal, Sr. Adv.  
Mr. C. K. Sasi, AOR  
Ms. Meena K Poullose, Adv.  
Ms. Sumedha Ray Sarkar, Adv.

For Respondent(s) :Mr. P.V. Dinesh, Sr. Adv.  
Mr. Rajeev Mishra, Adv.  
Mr. Sanand Ramakrishnan, Adv.  
M/s. Axxess Legal Corp, AOR

Mr. P. K. Manohar, AOR  
Mr. Shyam Divan, Sr. Adv.  
Mr. P.j. Philip, Adv.  
Mr. Saji Varghese, Adv.  
Mr. Sunil Jacob, Adv.

Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Chander Uday Singh, Sr. Adv.  
Mr. S. Sreekumar, Sr. Adv.  
Mr. E.M.S. Anam, AOR  
Mr. Ankur Talwar, Adv.  
Mr. Kuriakose Varghese, Adv.

Ms. Usha Nandini V., AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. List these matters tomorrow i.e., 30.01.2025.

2. Tag SLP(C) No.27970/2024, SLP(C) No.27971/2024, SLP(C) No.27977/2024, SLP(C) No.28011/2024, SLP(C) No.27978/2024, SLP(C) No.28318/2024 & SLP(C) No.29985/2024 along with these matters, subject to curing the defects, if any.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR